

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/982(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.
K.**

2. Hon'ble Member(T), Shri Harish Chander Suri

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th JANUARY,
2021, 10:30 A.M**

Name of the Company		SHAPOORJI PALLONJI AND COMPANY PRIVATE LIMITED Vs. EIGMEF APPAREL PARK LIMITED	
Under Section		IBC Under Sec 9	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel /Pr.CS/Pr.CA appeared through Video Conferencing:

1. Mr. Mainak Bose, Advocate] For the Petitioner
2. Mr. Debargha Basu, Advocate]
3. Mr. Nikhil Jhunjunwala, Advocate]

1. Mrs. Manju Bhuteria, Advocate]
2. Mr. Mohit Gupta, Advocate] For the Corporate Debtor
3. Mr. Jit Ray, Advocate]

ORDER

Mr. Mainak Bose, Ld. Counsel alongwith Mr. Debargha Basu and Mr. Nikhil Jhunjunwala, Ld. Counsel present for the Petitioner. Mrs. Manju Bhuteria, Ld. Counsel alongwith other Counsel for the Corporate Debtor present.

2. List this matter for hearing on 01.03.2021.

(Harish Chander Suri)
Member (Technical)

(Rajasekhar V.K.)
Member (Judicial)